

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 113
CP. No. 689/2016

IN THE MATTER OF:

EMAAR Developers Ltd
And
EMAAR MGF Land Ltd.

... Applicant / Petitioner

Order under Section 230-232.

Order delivered on 09.11.2020

CORAM

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Petitioner : -

ORDER

List on 10.11.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

Deepak Kumar
09.11.2020